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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.1538/99

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 26th day of November, 1999

Shri Ganga Bahadur Sen
s/o Shri Karka Bahadur Sen
Near Pragati Maidan
Gate No.5
New Delhi.
(By Shri Bisaria, Advocate)

... Applicant

Vs.

1. Union of India through
Director of Accounts
Cabinet Secretariat
East Block No.IX, Level-7
R.K.Puram
New Delhi.

2. Director
SSB
Block No.5 East
R.K.Puram
New Delhi.

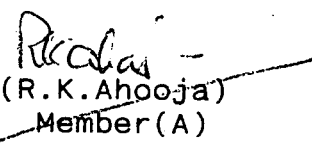
3. Directorate of General of Security
Office of the Commandant
Group Centre, SSB
Dirang, P.O. Dirang
Distt. West Kameng
(Arunachal Pradesh).
(By Shri A.K.Bhardwaj, Advocate)

... Respondents

O R D E R (Oral)

The applicant was working as Sepoy in SSB under the Cabinet Secretariat. The respondents have raised a preliminary objection that the SSB has already been notified as an armed force of the Union of India and therefore does not come within the purview of the Tribunal. The learned counsel for the applicant seeks permission to withdraw the OA in order to seek his relief before the appropriate forum. Permission to withdraw the OA is granted. The OA is disposed of accordingly. No costs.

/rao/


(R.K.Ahooja)
Member(A)